

BEFFORE SHRI RAMAYAN YADAV, ADDITIONAL SECRETARY & FIRST
APPELLATE AUTHORITY

(Under Section 19 of TRI Act, 2005)

Ministry of Law & Justice : Department of Legal Affairs
Room No.409, "A" Wing
Shastri Bhavan, New Delhi-110001

No.R-22/02/2016-Admn.IV Pt.I

IN THE MATTER OF

Shri S.D.Windlesh
C-4/155, Yamuna Vihar,
Delhi-110053

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan,
New Delhi

Respondent

ORDER

Dated:30/09/2016

- (i) The instant appeal dated 06/08/2016 (received in this office on 10/8/2016) has arisen out against non furnishing of reply by CPIO with reference to RTI application dated 21/03/2016 of the appellant vide which he had sought information regarding education qualification of Smt.Champa Bisht, Lib.Gr.I, DoLA.
- (ii) I have perused the file of CPIO and observed that your RTI application dated 21.03.2016 was replied by the CPIO vide letter dated 26.08.2016(copy enclosed).
- (iii) CPIO has informed that there is delay in furnishing the information and regretted for the same.
- (iv) In view of the above, your appeal dated 06.08.2016 is accordingly disposed of.
- (v) In case the Appellant is not satisfied with this order, he may file appeal before CIC, 2nd Floor August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.


(RAMAYAN YADAV)

Additional Secretary & First Appellate Authority

Copy to:-

1. Shri K.GinkhanThang, Dy.Secretary & CPIO, Deptt.of Legal Affairs, Shastri